

Completion of Recovery Certificate No. 4282 of 2021 against Naimish K. Shah (PAN: AELPS4797P) in the matter of Tripex Overseas Ltd.

Recovery Certificate No. **4282 of 2021** dated **November 22, 2021** was drawn against **Naimish K. Shah (PAN: AELPS4797P)** for a sum of **Rs. 11,53,274/- (Rupees Eleven Lakh Fifty-Three Thousand Two Hundred Seventy-Four only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudicating Officer vide Order No. PKB/AO-3/2011 dated January 11, 2011 in the matter of Tripex Overseas Ltd.

In view of recovery of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-tax Act, 1961.

June 24, 2026
Ahmedabad



Signed

RECOVERY OFFICER

बलबीर सिंह / BALBIR SINGH
वसुली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office
अहमदाबाद / Ahmedabad